

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 91 of 2020

In the matter of:

K.N. Shamsudheen

....Appellant

Vs.

Kasmisons Builders Pvt. Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. M. Gireesh Kumar, Mr. Ankur S Kulkarni & Mr. J. Anandhavalli, Advocates.

**For Respondents: Mr. Anil D Nair, For R-1.
Mr. Millu Dandapani, For R-2 & 4.
Mr. Shekhar Devasa, For R-3.**

ORDER

(Through Virtual Mode)

13.10.2020: Counsel for Respondent No. 1, 2 & 4 have not filed the 'Reply'. The same may be filed within ten days. Rejoinder, if any, may be filed within one week, thereafter. Parties may file brief 'Written Submissions' not more than three pages before next date. Copies of Judgments on which Parties want to rely may be filed separately.

List the Appeal '**For Admission (After Notice)**' '**Hearing**' on **17th November, 2020.**

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

Sim/md